

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-420/ND/2020

IN THE MATTER OF:

Vaishno Wire Pvt Ltd

Vs

Servel India Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 04.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Manish Khurana

For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and seeks time to enclose the tracking report of the demand notice which was sent to Corporate Debtor. Let the same be filed by filing supplementary affidavit. List the case on **17.02.2020.**

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(K.K. VOHRA)
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)